

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **04th December 2024 (Wednesday) and 05th December 2024(Thursday)** :

I

The **Hon'ble Shri Justice Valmiki Menezes** will not be available for judicial work.

II

Urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Valmiki Menezes** is allowed before the Court presided over by the **Hon'ble Shri Justice Bharat P. Deshpande**.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 29.11.2024

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)